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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)


APPLICATION NUMBER	:	2P 295/16
PETITION NUMBER	:	TP 135/17
NAME OF THE PETITIONER (S)	:	M= NALLY SAYAJI ENGINEERING LTD.
NAME OF THE RESPONDENT (S)	:	SCORPIO ENGINEERING PVT. LTD.
UNDER SECTION	:	433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	DORE RAI	Adv for pet	
	Ph: 9743897941		
	RISHAV BANERJEE	Adv for Petitioner	Rishav Banerjee

Shri Rishav Banerjee, Advocate appearing for the Petitioner company is present. He has filed 2 sets of copies. He is directed to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 03.03.2017.


MEMBER (J)


MEMBER (T)